



RNI No. MAHENG/2009/35528

Reg. No. MH/MR/South-344/2011-13.

महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ३, अंक ४८ (४)]

गुरूवार, डिसेंबर २२, २०११/पौष १, शके १९३३

[पृष्ठे ७, किंमत : रुपये १४.००

असाधारण क्रमांक १२२

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Third Excess Expenditure) Act, 2011 (Mah. Act No. XXXVII of 2011), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXXVII of 2011.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazettee", on the 22nd December 2011).

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2005, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2005, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Sixty-second Year of the Republic of India as follows:—

1. This Act may be called the Maharashtra Appropriation (Third Short title. Excess Expenditure) Act, 2011.

Issue of Rs.
3,88,31,72,689
out of the
Consolidated
Fund of the
State to
meet certain
excess
expenditure
for the year
2004-2005.

2. From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of three hundred eighty eight crores, thirty one lakhs, seventy two thousand and six hundred eighty nine rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2005, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2005.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
A-EXPENDITURE ON REVENUE ACCOUNT			Rs.	Rs.	Rs.
General Administration Department					
		2205, Art and Culture			
		2216, Housing			
A-5	Social Services	2235, Social Security and Welfare	6,42,79,966	53,952	6,43,33,918
		2250, Other Social Services			
		2251, Secretariat-Social Services			
		Total-General Administration Department	6,42,79,966	53,952	6,43,33,918
Revenue and Forests Department					
C-2	Stamps and Registration	2030, Stamps and Registration	3,26,26,710	...	3,26,26,710
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
C-5	Other Social Services	2235, Social Security and Welfare	...	2,13,14,042	2,13,14,042
		2250, Other Social Services			
		2406, Forestry and Wild Life			
C-7	Forest	2415, Agricultural Research and Education	2,93,32,667	...	2,93,32,667
		Total-Revenue and Forests Department	6,19,59,377	2,13,14,042	8,32,73,419
School Education and Sports Department (School Education Department)					
E-1	Interest Payment.	2049, Interest Payment	...	3,05,54,105	3,05,54,105
		Total-School Education and Sports Department	...	3,05,54,105	3,05,54,105

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SCHEDULE—Contd.

(1)	(2)	(3)	(4)
	Finance Department		
		Rs.	Rs.
G-7	Social Security and Welfare.	2235, Social Security and Welfare	3,98,319
			3,98,319
		Total-Finance Department	3,98,319
			3,98,319
	Public Works Department		
H-3	Housing.	2216, Housing	2,15,06,039
			2,15,06,039
		Total-Public Works Department	2,15,06,039
			2,15,06,039
	Water Resources Department		
	(Irrigation Department)		
		2402, Soil and Water Conservation.	
		2701, Major and Medium Irrigation	
		2702, Minor Irrigation	
I-1	Irrigation, Power and Other Economic Services.	2705, Command Area Development	12,53,983
			12,53,983
		2711, Flood Control and Drainage	
		2801, Power	
		3402, Space Research	
		Total-Water Resources Department	12,53,983
			12,53,983
	Law and Judiciary Department		
J-1	Administration of Justice.	2014, Administration of Justice	2,46,41,761
			2,46,41,761
		Total-Law and Judiciary Department	2,46,41,761
			2,46,41,761
	Rural Development and Water Conservation Department		
L-1	Interest Payment.	2049, Interest Payment	17,15,90,138
			17,15,90,138
		Total-Rural Development and Water Conservation Department	17,15,90,138
			17,15,90,138

Food, Civil Supplies and Consumer Protection Department

		3451, Secretariat-Economic Services		
M-2	Secretariat-Economic Services	3475, Other General Economic Services	26,34,738	26,34,738
Total-Food, Civil Supplies and Consumer Protection Department			26,34,738	26,34,738

Social Justice and Special Assistance Department

(Social Justice, Cultural Affairs, Sports and Special Assistance Department)

N-4	Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
		2235, Social Security and Welfare	2,15,926	2,15,926
Total-Social Justice and Special Assistance Department.			2,15,926	2,15,926

Planning Department

O-2	Rural Employment.	2505, Rural Employment	3,24,33,76,924	3,24,33,76,924
Total-Planning Department			3,24,33,76,924	3,24,33,76,924

Housing Department

Q-1	Interest Payment.	2049, Interest Payment	4,06,90,146	4,06,90,146
Total-Housing Department			4,06,90,146	4,06,90,146

Medical Education and Drugs Department

S-1	Medical and Public Health.	2210, Medical and Public Health	5,86,93,498	5,86,93,498
Total-Medical Education and Drugs Department			5,86,93,498	5,86,93,498

Tribal Development Department

T-1	Interest Payment.	2049, Interest Payment	14,78,590	14,78,590
Total-Tribal Development Department			14,78,590	14,78,590

SCHEDULE—Contd.

(1)	(2)	(3)	(4)
	Environment Department		
		Rs.	Rs.
U-1	Interest Payment. 2049, Interest Payment	...	73,036
			73,036
	Total-Environment Department	...	73,036
			73,036
	Co-operation, Marketing and Textiles Department (Co-operation and Textiles Department)		
	2230, Labour and Employment		
	2425, Co-operation		
V-2	Co-operation. 2851, Village and Small Industries	...	80,197
	3451, Secretariat-Economic Services		
	3456, Civil Supplies		
	Total-Co-operation,Marketing and Textiles Department	...	80,197
			80,197
	Higher and Technical Education Department		
W-3	Technical Education. 2203, Technical Education	10,41,99,737	...
			10,41,99,737
	Total-Higher and Technical Education Department	10,41,99,737	...
			10,41,99,737
	Water Supply and Sanitation Department		
Y-3	Minor Irrigation. 2702, Minor Irrigation	28,28,868	...
			28,28,868
	Total-Water Supply and Sanitation Department	28,28,868	...
			28,28,868
	Total-A-Expenditure on Revenue Account	3,55,94,79,147	29,23,44,195
			3,85,18,23,342
	B-EXPENDITURE ON CAPITAL ACCOUNT		
	Revenue and Forests Department		
C-11	Internal Debt of the State 6003, Internal Debt of the State Government	...	6,80,397
	Government.		6,80,397
	Total-Revenue and Forests Department	...	6,80,397
			6,80,397

		Urban Development Department		
F-5	Capital Expenditure on Social Services.	4217, Capital Outlay on Urban Development		
		5475, Capital Outlay on Other General Economic Services.	...	3,04,61,999
		Total-Urban Development Department.	...	3,04,61,999
		Water Resources Department		
		(Irrigation Department)		
		4402, Capital Outlay on Soil and Water Conservation.		
		4701, Capital Outlay on Major and Medium Irrigation.		
		4702, Capital Outlay on Minor Irrigation		
I-3	Capital Expenditure on Irrigation.	4711, Capital Outlay on Flood Control Projects.	...	2,06,951
		4801, Capital Outlay on Power Projects		
		5402, Capital Outlay on Space Research		
		Total-Water Resources Department	...	2,06,951
		Total-B-Expenditure on Capital Account	...	3,13,49,347
		Grand Total-	3,55,94,79,147	32,36,93,542
				3,88,31,72,689

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